

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) and (b) Reports show that N. H. No. 5 has been breached at 21 points over a total length of about 4000 feet; and ten minor bridges and thirty culverts have either collapsed or have been so severely damaged as to necessitate reconstruction. About a 22 mile length of the Highway was overtopped by Hood waters, thereby eroding the road flanks and damaging the road crust at many places.

(c) and (d) Additional funds to the 'extent' of Rs. 40 lakhs have been sanctioned for repairs during 1968-69; and a sum of Rs. 12.7 lakhs will be provided to the State Government for these repairs during 1969-70.

(e) Investigations are being carried out and steps will be taken to provide increased waterways where necessary.

PROSCRIPTION OF BOOKS, PERIODICALS ETC.

480. SHRI G. GOPINATHAN NAIR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of the periodicals, books and other literature published in India which have been proscribed and the dates on which each of them was proscribed during the current year; and

(b) the names of the periodicals, books and other literature published abroad which have been proscribed by Government and the dates on which each of them was proscribed during the same year?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) A statement containing information about books, periodicals etc. published in India and abroad and the provisions of law under which they were declared forfeited by the Central Government and the State Governments/ Union Territory Administrations (except six States and two Union Territories), is laid on the Table of the House. [See Appendix LXVI, Annexure No. 36]. Information in respect of the remaining States and Union Territories will be laid on the Table of the House in due course. This statement does not contain information about books, periodicals etc. the import of which was prohibited under the Customs Act, 1962.

CONSTRUCTION OF OTHER HARBOUR AT VISAKHAPATNAM

481. SHRI B. K. MAHANTI :

CHAUDHARY A. MOHAMMAD :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

(a) whether Government have approved the scheme for the construction of an outer harbour at Visakhapatnam;

(b) if so, what would be the estimated cost of the project; and

(c) by when the work at this project is likely to be taken up and by what time the work is likely to be completed?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO) : (a) Yes, Sir. The project for the construction of an Outer Harbour at Visakhapatnam Port has been approved in principle.

(b) The project is estimated to cost about Rs. 31 crores.

(c) It is not possible to indicate precisely at this stage as to when the project will be taken up for execution and when it will be completed. Consulting Engineers have been appointed by the Visakhapatnam Port Trust to prepare a detailed Project Report on receipt of which a realistic time schedule for the execution of the project will be drawn up.

482. [Transferred to the 6th December, 1968.]

VISIT OF SECRETARIES TO NEFA BORDER

483. CHAUDHARY A. MOHAMMAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Secretary of the Union Cabinet and the Home Secretary visited NEFA border area in the first week of November, 1968; and

(b) if so, whether they have submitted any report to Government; and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The Union Cabinet Secretary and Home Secretary visited NEFA area in the first week of November,